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## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 327/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Padarsh Pharmaceuticals Pvt. Ltd.

V/s.

Health Secure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

of Shah

Adv. for Echinoner
ils haw chamber of
Enddrauth Hunary

## ORDER TCP No. 327/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, time is given to initiation of substituted service against the Corporate Debtor, list this matter for hearing

on 13.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)